

**Setting up of Handicraft Industry in  
Samastipur (Bihar) and  
Etawah (U.P.)**

5711. SHRI RAM SINGH SHAKYA:  
Will the Minister of COMMERCE be  
pleased to state:

(a) whether there is any proposal  
to set up handicraft industry through  
cooperative societies at Samastipur  
district, Bihar and Etawah district in  
Uttar Pradesh; and

(b) if so, the details thereof? ?

THE MINISTER OF STATE IN  
THE MINISTRY OF COMMERCE  
(SHRI Z. R. ANSARI): (a) No, Sir,  
The Central Government, at present,  
has no such proposal.

(b) Does not arise.

**Survey of Income tax Authorities into  
Accounts of Ram Mohan Maroo and  
Company of Bombay**

5712. SHRI K. LAKKAPPA:  
SHRI H. N. NANJE GOWDA:

Will the Minister of FINANCE be  
pleased to state:

(a) whether Income-tax authorities  
conducted a survey into the accounts  
of Ram Mohan Maroo and Company  
of Bombay;

(b) whether large scale tax evasion  
has been found and if so, full details  
thereof; and

(c) action contemplated in the  
matter?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
MAGANBHAI BAROT): (a) Yes, the  
Income-tax Authority at Bombay  
made a Special Survey Under Section  
133A of the Income-tax Act in the  
case of M/s. Ram Mohan Maroo and  
Company of Bombay.

(b) and (c). According to the pre-  
liminary report, *prima facie* conceal-  
ment of income of about Rs. 11.8 lakhs  
has been detected. Further investiga-  
tions are being made by the Income-  
tax Officer having jurisdiction over  
the Company. Necessary action as  
warranted by law will be taken.

**Sale and Profit earned by INDAL and  
HINDALCO**

5713. SHRI JYOTIRMOY BOSU:  
Will the Minister of STEEL AND  
MINES be pleased to state:

(a) total sales and total gross profits  
earned by INDAL and HINDALCO,  
the two aluminium plants in the  
country, year-wise from 1970—1979;  
and

(b) total sales commission paid to  
sales agents by each of those two com-  
panies year-wise, from 1970—1979?

THE MINISTER OF COMMERCE  
AND STEEL AND MINES (SHRI  
PRANAB MUKHERJEE): (a) and  
(b). A statement is laid on the Table  
of the House.